

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2018

IN THE MATTER OF:

ITC Ltd.

...Appellant

Vs.

Competition Commission of India

...Respondent

Present: For Appellant: - Ms. Nidhi Singh and Ms. Prerna Parashar, Advocates.

For Respondent: - Mr. Abhijeet Singh, Ms. Anju Bhushan Gupta and Mr. Kanishk Rana, Advocates for R-1.

Mr. Partha Sarathy Bose and Mr. Mayank Kshirsagar, Advocates for R-2.

O R D E R

04.02.2020— Let the appeal be not treated as part heard/ tied up matter.

Post the appeal on 4th March, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/RR